

SPECIAL BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/455(KB)2018  
IA(I.B.C)/763(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	SUBARTA SARKAR VS KND ENGINEERING TECHNOLOGIES LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Ms. Mamta Binani, Adv. ]For Liquidator

**ORDER**

1. Liquidator in person present.
2. **IA(I.B.C)/763(KB)2024**
  - a. This IA has been filed by the Liquidator for placing on record the 2<sup>nd</sup> Progress Report which is at Page No. 15 onwards. This IA is accompanied by an Affidavit of Liquidator which is at Page Nos. 9 to 11.
  - b. The 2<sup>nd</sup> Progress Report is taken on record and, accordingly, this IA is **allowed** and **disposed of**.
3. Post the matter on **10/05/2024**.

**Satya Ranjan Prasad  
Member(Technical)**

**Rohit Kapoor  
Member (Judicial)**